

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV: (Special Bench)**

22. IA 2880(MB)2024
IN
C.P. (IB)/1409(MB)2020

CORAM:

SHRISANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.07.2024**

Name of the Party: Pegasus Assets Reconstruction Private Limited
Vs.
Radiance Properties (India) Private Limited

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Bhupendra Dave, appeared on behalf of Ram Ratan Kanoongo Resolution Professional (RP) present through virtual mode. No representation on part of the Respondent.

2. The auction conducted by the Liquidator some of assets of the petitioner filed the writ petition before the Hon'ble High Court who wants sometimes the report resolution before the High Court.

3. Post this matter on **18.09.2024** for further consideration.

Sd/-

SANJIV DUTT
Member (Technical)
(FRK)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)